

Open Court
**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 10th day of June, 2021

M.A. No. 330/510/2021
In
O.A.No. 330/941/2013
(U/S 19, Administrative Tribunals Act, 1985)

Present:

Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member-(Administrative)

Sunder Singh, aged about 44 years, S/o Sri Gokul Ram, Presently posted as S.P.M. Rampur, Distillery Sub-Post Office Rampur, R/o Moh.- Siddharthnagar, Jwalanagar, Rampur.

.....Applicant

By Advocate: Shri Bhagirathi Tiwari.

Versus

1. Union of India through Secretary Ministry of Communication
Dept. of Postal, Dak Bhawan, Sanshad Marg, New Delhi.
2. Post Master General, Bareilly Region, Bareilly.
3. Director Postal Services Office of PMG, Bareilly Region, at Bareilly.
4. Senior Superintendent of Post Office, Moradabad Division, Moradabad – 244001.
5. Post Master, H.P.O. Rampur, at Rampur.

-----Respondents

By Advocate: Shri R. K. Srivastava.

O R D E R

Deliverd by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J :

We have joined this Division Bench online through video conferencing.

2. Shri L.S. Kushwaha holding brief of Shri Bhagirathi Tiwari, learned counsel for the applicant is present in court. Shri R. K. Srivastava, learned counsel for the respondents is present online.

3. M.A. No.330/510/2021 is a withdrawal application, filed by the applicant, in instant O.A.No.330/941/2013.

4. Heard learned counsel for the parties.

5. Learned counsel for the applicant has submitted that the applicant may be permitted to withdraw this O.A.No.330/941/2013 as well as C.P.No.330/163/2013 with liberty to file a fresh O.A.

6. Learned counsel for the respondents has no objection against the aforesaid prayer.

7. In view of the above, MA No.330/510/2021 is allowed. O.A. No.330/941/2013 is dismissed as withdrawn. However, the applicant is at liberty to file the fresh O.A. if, cause of action survives.

8. All the MAs pending in this OA are dismissed as infructuous.

9. Hon'ble Shri Devendra Chaudhry, Member (Administrative) has consented to this order during video conferencing.

(Devendra Chaudhry)
Member (Administrative)

(Justice Vijay Lakshmi)
Member (Judicial)

/MM/